

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA No-3141/2017
MA No-2935/2019
MA No-2936/2019**

New Delhi, this the 09th day of September, 2019

**Hon'ble Sh. S.N. Terdal, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Naveen Nafariya
Aged about 22 years
S/o Sh. Chandi Ram
R/o Village and P.O, PUR
Teh: Bawani Khera
Distt.: Bhiwani, Haryana. 127032. ... Applicant

(None present)

Versus

1. Union of India through
The Joint Secretary (SE-1)
Ministry of HRD, Shastri Bhawan
New Delhi 110001.
2. The Commissioner
Navodaya Vidyalay Samiti (NVS)
B-15, Institutional Area
Sector -62, NOIDA, G.B. Nagar
Uttar Pradesh, 201307.
3. The Deputy Commissioner
Department of School Education & Literacy
Sheti Mahamandal Bhawan, 2nd Floor
B-Wing, 270 Bhamburda, Senapati Bapat Road
Pune-411016. ... Respondents

(through Sh. S. Rajappa)

ORDER(ORAL)**Hon'ble Sh. S.N. Terdal, Member (J)**

None for the applicant. The OA is dismissed for non-prosecution.

Pending MAs are also disposed of. No order as to costs.

**(A.K. Bishnoi)
Member(A)**

**(S.N. Terdal)
Member(J)**

/ns/